

BEFORE THE HON'BLE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH

COURT-2

IA/ (AHM)2024

In

C.P. (LB) NO. 242/AHM/2021

In the Matter of

Sunil Kumar Kedia Liquidator for DNB Impex Private Limited

V/s

DNB Impex Private Limited [In Liquidation]

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Sunil Kumar Kedia

Liquidator

In the matter of DNB Impex Private Ltd

IBBI/IPA-001/IP-P00028/2016-17/10064

210 - B, 21st Century Business Center,

Ring Road, Surat ,395002.

Phone: 2345627 / 2302144/ 3912144

Mobile: 93747 12689

Place: Surat

Date: 04/03/2024

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BEFORE THE HON'BLE NATIONAL COMPANY LAW TRIBUNAL
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COURT-2

IA/ (AHM)2024

In

C.P. (I.B) NO. 242/AHM/2021

In the Matter of

Sunil Kumar Kedia Liquidator for DNB Impex Private Limited

V/s

DNB Impex Private Limited [In Liquidation]

List of Creditors under Regulation 31 of IBBI (Liquidation Process) Regulations, 2016 by Sunil Kumar Kedia, Liquidator under the Insolvency and Bankruptcy Code, 2016

Bench of Hon'ble National Company Law Tribunal vide order dated 25.01.2024 (certified order copy received on 29.01.2024) in IA 135 of 2023 in C.P. (I.B.) No.242/AHM /2021 wherein **Sunil Kumar Kedia**, the undersigned was appointed as Liquidator who is directed to take necessary actions in accordance with the relevant provisions of the Insolvency and Bankruptcy Board of India.

Liquidator has issued Public Announcement in Form B on 30th January 2024 in two newspapers namely Financial Express in Gujarati language (Ahmedabad Edition) (covering surat city) and Financial Express in English language (Ahmedabad Edition) (covering surat city). Last date for receipt of claim was 29th February, 2024. Liquidator has received claims from stakeholders and verified as per Regulation 30 of IBBI (Liquidation Process) Regulations, 2016 which is reported herewith.

In Compliance with Regulation 31 of Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations 2016 a **List of Stakeholders** is enclosed as under:

Annexure -1: Financial Creditors
Annexure -2: Operational Creditors



Sunil Kumar Kedia

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Annexure - 1**Claim from Financial Creditor****As on Liquidation Commencement Date i.e. 25th January 2024****Updated till date****(Amount in Rupees)**

Sr. No.	Name of Claimant	Amount Claimed (Rs.)	Amount of Claim Admitted (Rs.)	Security Interest, if any	Proofs admitted or rejected in part, and proofs wholly rejected
1	The Nasik Merchants Co-op. Bank Ltd.	13,93,38,230	13,93,38,230	Secured	Claims admitted in full
Total		13,93,38,230	13,93,38,230		

Note: The amount of claim admitted is subject to change / modification on the basis of receipt of additional information sought from the claimants and verification thereof.

**Sunil Kumar Kedia****Liquidator****In the matter of DNB Impex Private Ltd**

IBBI/IPA-001/IP-P00028/2016-17/10064

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Annexure - 2

Claim from Operational Creditor


As on Liquidation Commencement Date i.e. 25th January 2024

Updated till date

(Amount in Rupees)

Sr. No.	Name of Claimant	Amount Claimed (Rs.)	Amount of Claim Admitted (Rs.)	Remarks	Proofs admitted or rejected in part, and proofs wholly rejected
Claim from Operational Creditor other than Statutory Authorities					
1.	Dakshin Gujarat Vij Company Limited, Surat, Molvan Ind Sub Division	38247.33	38247.33	-	Claims admitted in full
2.	Mr. Ashwinbhai Laljibhai Viradiya, Partner of M/s Asmi Enterprise	60239250	6,02,39,250	-	Claims admitted in full
Sub-Total		6,02,77,497.33	6,02,77,497.33		
Claim from Statutory Authorities					
1	Office of the Assistant Commissioner of State Tax, Unit-66, 8th Floor, Rajyavera Bhavan, Opp. Dutch Garden, Nanpura, Surat	163195	163195	-	Claims admitted in full
2	Office of the Assistant Commissioner of Income Tax , Circle 1(1)(1), Surat	16440368	16440368	-	Claims admitted in full
Sub-Total		16603563	16603563		
Grand-Total		76881060.33	76881060.33		

Note: The amount of claim admitted is subject to change / modification on the basis of receipt of additional information sought from the claimants and verification thereof.


Sunil Kumar Kedia

Liquidator

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